

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8036-8037 OF 2004

BANK OF INDIA & ANR.

Appellant (s)

VERSUS

TARUN KR. BISWAN & ORS.

Respondent(s)

(With office report )

Date: 04/04/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. L. Nageshwar Rao, Sr. Adv.

Ms. Akansha, Adv.

Ms. Neha Sharma, Adv.

Ms. Bina Gupta, Adv.

For Respondent(s)

Mr. Jaideep Gupta, Sr. Adv.

Mr. Pijush K. Roy, Adv.

Mr. G. Ramakrishna Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

Written submissions, if any, be filed within one week.

(Ganga Thakur)

(Vijay Aggarwal)

PS to Registrar

Court Master

Books cited

1. 2004((1)SCC 605 at 607
2. 1985 (4)SCC 71 at 73
3. 2006 (4)SCC 1